

FORM A
PUBLIC ANNOUNCEMENT

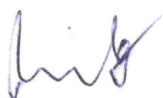
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MOBILE ATHLETICS
LEAGUE TECHNOLOGY PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Mobile Athletics League Technology Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16 August 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900HR2019PTC082063
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	UNIT NO. 208, Tower B4, 2 nd Floor, Spaze I Tech Park, Sector-49, Sohna Road, Gurgaon - 122018 , Haryana.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30 th June 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Anil Rustgi IBBI Registration no.: IBBI/IPA-002/IP-N00683/2018-19/12382 Address: H.No-524, Tower-6, H E W O-1, Sector-56, Gurgaon, Haryana, 122011 Mail ID: anil_rustgi@yahoo.co.in Phone no.: 9873333343
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30 th July 2023

Notice is hereby given that Mobile Athletics League Technology Private Limited has commenced voluntary liquidation on 30th June , 2023.

The stakeholders of Mobile Athletics League Technology Private Limited are hereby called upon to submit a proof of their claims, on or before 30th July 2023 to the liquidator at the address mentioned against item 7.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anil Rustgi
(Voluntary Liquidator)

Date: 30th June 2023

Place: Gurgaon